

**CIRCULAR**

The Hon'ble High Court of Judicature at Bombay and its Registry will observe two minutes' silence on Thursday, 24<sup>th</sup> April, 2025 at 10.30 a.m. to pay tribute to, and in the memory of those who lost their lives on account of the act of terrorism in Pahalgam in the Union Territory of Jammu & Kashmir.

The following procedure will be adopted in this connection:

1. Silence is to be observed at 10.30 a.m. on Thursday, 24<sup>th</sup> April, 2025, and would last for two minutes.
2. To indicate the commencement of two minutes' silence, siren will be sounded from 10.29 a.m. till 10.30 a.m.
3. At the appointed time, i.e., 10.30 a.m., the Hon'ble Judges, Lawyers, members of the staff and all other persons present in the Court and in the Registry will stand up and will observe two minutes' silence.
4. After the two minutes' silence is over "all clear siren" will again be sounded from 10.32 a.m. till 10.33 a.m.

High Court of Judicature at )

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Bombay, 23<sup>rd</sup> April 2025 )

By Order,

Sd/-

[Sameer S. Adkar]

Registrar General

High Court of Judicature at Bombay.